

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 26/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: M/s. Sahbhagi Financial Advisory Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230
to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Common Order

CSP No. 24/230-232/NCLT/MB/MAH/2017

CSP No. 25/230-232/NCLT/MB/MAH/2017

CSP No. 26/230-232/NCLT/MB/MAH/2017

List this matter for Admission on 23.1.2017

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/ -

V. NALLASENAPATHY
Member (Technical)